

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 30th April, 2024, 10:30 A.M.

CP (IB) No. 55/CB/2022, IA (IB) No. 88/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Rashmi Cement Ltd. -Vs- Bhilai Jaypee Cement Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

For Respondent (s)

ORDER**IA (IB) No. 88/CB/2024**

There is no representation for the petitioner. List the matter by tomorrow i.e.,
01.05.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)